(b) whether it is a fact that possibilities of landing Boeing planes on this airport have been examined; and

(c) if the airport has been found fit for the landing of Boeing planes, the time by when the Boeing service is likely to be started?]

पर्यटन ग्रीरनागर विनानन मंत्री (श्री

राज बहादुर) : (क) ग्रीर (ख) ग्रोरंगाबाद विमान-क्षेत्र पर विकास कार्य पूरे किये जा चुके हैं तथा ग्रव वह बोइंग-737 सेवाग्रों के परिचालन के लिए उपयक्त है ।

(ग) ईंधन की अत्याधिक लागत तथा इण्डियन एयरलाइंस के विमान बेड़े की तंग स्थिति के कारण अभी इस समय यह बता सकना संभव नहीं होगा कि यह सेवा कव से चालू को जा सकेगी । बदलती रहने वाली यातायात मांग की पूर्ति के लिए अतिरिक्त चार्टर उडानें परिचालित की जाती हैं ।

t[THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) Development works at Aurangabad aerodrome have since been completed and it is now fit for Boeing 737 services.

(c) In view of the high cost of fuel and the fleet position of the Indian Airlines, it is not possible at this stage to say when such a service would be started. To meet the fluctuating traffic demand additional charter flights are operated.]

# New Scheme for distribution of controlled cloth

### 1567. SHRI DEORAO PATIL-PROF. N. M. KAMBLE: SHRI R. D. JAGTAP AVERGOANKAR:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose *to* introduce a new scheme for distribution of controlled cloth; and

*tl* ] English translation.

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No proposal for revision of the present scheme of distribution of controlled cloth is under consideration of the Government.

(b) Does not arise.

#### Issue of bonus shares by companies

## 1568. SHRI BIR CHANDRA DEB BURMAN: SHRI LAKSHMANA MAHA-PATRO:

#### SHRI KALYAN ROY-

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 233 given in the Rajya Sabha on the 26th November, 1974 and state:

(a) whether Government have received any representation regarding the issue of bonus shares by companies;

(b) if so, the details thereof;

(c) what is the total amount involved in the issue of bonus shares in the last three years, company-wise;

(d) whether Government propose to curb the issue of bonus shares by companies; and

(e) if the reply to part (d) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir Government have been requested to stop the issue of bonus shares by companies and particularly by large and monopoly houses.

(c) The total amount involved in the issue of bonus shares by companies during the last three calender years ending 1974 was Rs. 145.92 crores. Company.wise details are